

National Company Law Tribunal

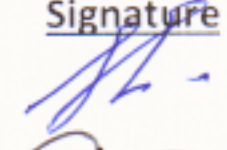
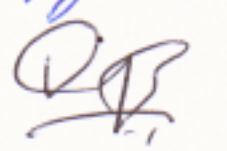
Allahabad Bench

CP NO. 130/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: Radiance Web Technologies Pvt Ltd

SECTION OF THE COMPANIES ACT: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Advocate	Petitioner	
2.0.	Krishna Dev Vyas	Adv	ROC	

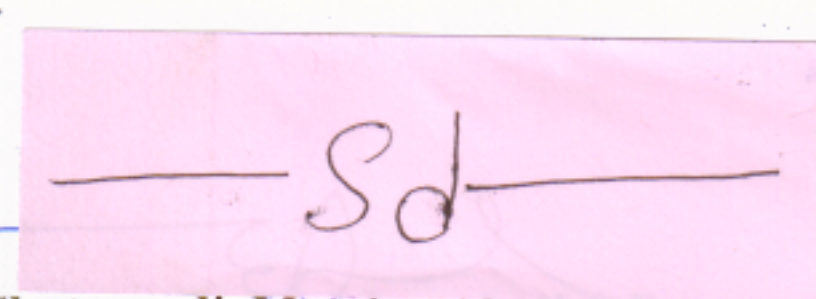
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Sh. Shahid Kazmi, Advocate for the petitioner. The present petition is filed U/s 252 of the Companies Act, 2013 seeking for restoration of the name of the company in the register maintained by the respondent e.g. ROC, Kanpur.

Sh. Krishna Dev Vyas, Central Government Standing Counsel receive a copy of the present petition/application from the petitioner counsel. He seeks time to receive instruction and to file reply/comment on his behalf, if any. Hence, the time is granted. Further, the registry is directed to issue a formal notice to the Central Government through the office of RD(NR) and to ROC to offer its comments on the present restoration application.

The matter be listed on 20th November, 2017.

Dated:25.10.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash
(Stenographer)